NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 68/12	CA 1/2013 in TP 39/16	Hearing	397/398	Sudarshan Kumar Manchanda & 2 Ors Vs S.M. Kannappa Automobiles(P) Ltd. & Ors.

2. SHRISHAIL NAVALGUND 9844068780

NAME (IN CAPITAL)

& PHONE NUMBER

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Respondente

REPRESENTATION TO WHOM

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SIGNATURE

Counsel for petitioner is present. Counsel for respondent is also present. Counsels reported that no final order is passed by the Hon'ble High Court so far.

List it on 29.08.2017.

MEMBER (J)

MEMBER (T)